

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2012**

**Dated : 3<sup>rd</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Saheli Exports Pvt. Ltd. ... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Meet Malhotra, Sr. Adv.  
Mr. Ravi S.S. Chauhan  
Mr. Pallak Singh with  
Mr. Anish Garg  
Mr. J. Sridharan (Reps.) for R.1

**ORDER**

We have heard the learned counsel for the Appellant for some time.

The learned counsel for both the parties are directed to file their respective Written Submissions on or before 15.05.2013 after serving copy on the other side.

Post the matter for further hearing on **20.05.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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